

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 10/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Lasa Supergerics Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajit Singh Tawar	Advocate for Petitioner	

Common Order

CSP No. 05/230-232/NCLT/MB/MAH/2017

CSP No. 06/230-232/NCLT/MB/MAH/2017

CSP No. 07/230-232/NCLT/MB/MAH/2017

CSP No. 08/230-232/NCLT/MB/MAH/2017

CSP No. 09/230-232/NCLT/MB/MAH/2017

CSP No. 10/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)